

orders have been issued by the Government of India. The order in question was passed by the then Kerala Government.

The services of under-qualified teachers were dispensed with on the commencement of vacation on 31st March, 1959 but as a matter of concession they were re-employed on the condition that they would not be entitled to the payment of salary for the vacation.

Fire Brigade Staff in Defence Installations

1208. Shri Ram Garib: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Fire Brigade Staff Class III working in Defence Installations who have put in more than 16 years of service have not been confirmed so far;

(b) if so, what are the reasons therefor; and

(c) what are the rules for confirmation of such staff in the Defence Installations?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha.

(c) Rules for confirmation have not been separately framed for such staff. Generally, confirmation is effected on the basis seniority-cum-fitness, subject to special reservations that may be made from time to time in respect of scheduled castes/scheduled tribes etc. This does not, however, preclude Government from prescribing special conditions wherever it may be in public interest to do so.

Gulbarga Engineering College

1209. Shri Madhusudan Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question

No. 252 on the 5th August, 1959 and state:

(a) whether the detailed plans and estimates for the construction of students' hostels for Gulbarga Engineering College have since been received; and

(b) if so, what amount of loan has been sanctioned in this regard?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Government have sanctioned an amount of Rs. 1 lakh as the first instalment.

Kuchipudi Dance

1210. Shri Madhusudan Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1579 on the 27th August, 1959 and state:

(a) whether the Sangeet Natak Akademi has accepted the recommendations of the Andhra Pradesh Sangeet Natak Akademi to establish a school for Kuchipudi Dance; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). The matter is still under consideration of the Sangeet Natak Akademi.

Assistant Executive Engineers in M.E.S.

1211. Shri Vidya Charan Shukla: Will the Minister of Defence be pleased to refer to the statement laid on the Table of the House in reply to Unstarred Question No. 93 on the 19th November, 1958 and state:

(a) the results of Government's consideration of the proposals relating to confirmation of certain Executive and Assistant Executive Engineers in M.E.S. and filling up of certain permanent vacancies for Stores Officers' posts; and